GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.3625

TO BE ANSWERED ON THE 10TH DECEMBER, 2019

DISBURSEMENT OF INSTALMENTS UNDER PM KISAN YOJANA

3625. MS. DIYA KUMARI: SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of instalments disbursed to farmers till now under Pradhan Mantri Kisan Samman Nidhi:
- (b) the details of the beneficiaries under PM-KISAN so far, State-wise and instalment-wise;
- (c) whether the Department is aware that many farmers have not received the first instalment of the scheme;
- (d) if so, the steps taken/being taken by the Department to bridge the gap;
- (e) whether it is also true that all the identified farmers are not getting the benefit of the scheme and in some States only 30-35 per cent farmers have got the benefit; and
- (f) if so, the reasons therefor and the steps likely to be taken by the Ministry to rectify this and release funds to all eligible farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (f): Financial benefits of Rs.6000/- per year under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is transferred in three 4-monthly installments of Rs.2000/- each directly into the bank accounts of the farmers.

Registration of farmers for this scheme and subsequent installment-wise transfer of benefits to them is a continuous and ongoing process. The transfer of benefits to the identified eligible beneficiaries takes place as and when their correct and verified data are uploaded by the concerned State / UT Governments on PM-Kisan web-portal www.pmkisan.gov.in. The speed with which error-free beneficiaries' data is uploaded differs from State to State. The West Bengal Government has not yet decided to join the scheme at all.

The data of beneficiaries so uploaded by the State / UT Governments undergoes a multi-level verification and validation by various concerned agencies, including the banks, which includes rejection of data for errors at various levels and re-uploading of error-free data by the State / UT Governments. Thereafter only the amount is successfully transferred into the bank accounts of the beneficiaries. This entire process is replicated for transfer of every installment.

Hence, at any point of time, there remains substantial unprocessed data of beneficiaries which are taken care of in due course of time. However, all eligible beneficiaries are entitled to be paid their benefits from the 4-monthly period in which their registration has taken place, and hence they will not lose the benefit of any installment for procedural delays, except on account of their ineligibility.

Accordingly, as per the format of the scheme, release of benefits to farmers are in various stages of progress for different 4-monthly periods, namely, 1st December, 2018 to 31st March, 2019, 1st April, 2019 to 31st July, 2019 and 1st August, 2019 to 30th November, 2019. Hence, some farmers have got all 3 installments, some only two and some only one, depending upon the 4-monthly period in which they have been first registered by the concerned State/UT-Governments. The details of beneficiaries who have been transferred the benefits so far, Statewise and instalment-wise are given at Annexures – I, II & III.

To further facilitate registration of farmers, an exclusive 'Farmers Corner' has been provided in the PM-KISAN Web-portal through which the farmers can do their self-registration. Farmers can also edit their names in PM-Kisan database as per their Aadhaar Card through the Farmers Corner. Farmers can also know the status of their payment through the Farmers Corner. The village-wise names of the beneficiaries are also available in the Farmers Corner. Common Service Centres (CSCs) have also been authorized to assist the farmers in performing the above tasks.

On the instructions of the Union Government, the States have organized Publicity/Awareness Camps to ensure expeditious Aadhaar authentication of the data of the beneficiaries along with new registrations and correction of already registered data.

State-wise, installment-wise and period-wise details of beneficiaries registered during 1.12.2018 to 31.03.2019 under PM-KISAN (As on 30-11-2019)

State Name	Number of beneficiaries registered	Payment Status for Beneficiaries Registered between 1st Dec 2018 to 31st March 2019 No. of beneficiaries paid		
	during			
	1-12-18 to 31-03-19	1st Installment	2nd installment	3rd installment
ANDAMAN AND NICOBAR ISLANDS	11,895	11,308	11,173	11,142
ANDHRA PRADESH	38,45,946	35,51,440	33,79,818	33,60,204
ARUNACHAL PRADESH	18,500	16,314	3,054	3,045
ASSAM	16,97,656	14,02,810	13,72,598	9,87,910
BIHAR	7,36,490	6,80,816	6,71,334	6,68,993
CHANDIGARH	271	267	267	233
CHHATTISGARH	2,68,202	1,66,136	1,65,089	1,64,529
DADRA AND NAGAR HAVELI	6,167	6,066	6,064	6,027
DAMAN AND DIU	2,663	2,570	2,541	2,494
DELHI	2,505	2,163	2,117	1,988
GOA	3,947	3,869	3,827	3,158
GUJARAT	31,47,057	30,07,965	29,74,473	29,67,077
HARYANA	12,53,982	11,65,162	11,59,234	11,50,022
HIMACHAL PRADESH	5,88,031	5,65,703	5,59,741	5,55,072
JAMMU AND KASHMIR	6,58,344	5,72,856	5,43,223	5,25,000
JHARKHAND	6,13,108	5,24,477	4,32,440	3,20,682
KARNATAKA	4,25,309	4,02,738	3,82,326	3,68,519
KERALA	26,13,832	23,83,289	18,79,881	18,43,204
LAKSHADWEEP	1,628	0	0	0
MADHYA PRADESH	19,077	13,184	12,800	12,636
MAHARASHTRA	42,34,296	36,98,608	31,53,045	27,67,906
MANIPUR	42,404	37,481	36,959	36,928
MEGHALAYA	26,389	22,015	21,975	15,663
MIZORAM	36,910	32,557	32,532	32,437
NAGALAND	43,519	36,366	36,321	35,612
ODISHA	9,84,118	9,72,322	9,54,824	5,51,531
PUDUCHERRY	6,362	6,169	5,968	937
PUNJAB	15,58,642	14,69,914	14,56,335	14,06,969
RAJASTHAN	30,11,468	27,29,762	27,11,455	26,07,707
SIKKIM	0	0	0	0
TAMIL NADU	27,73,646	26,31,901	26,04,406	25,58,113
TELANGANA	26,67,200	25,80,373	25,15,926	24,92,578
TRIPURA	1,63,095	1,59,255	1,59,143	1,59,078
UTTAR PRADESH	1,53,87,326	1,28,14,685	1,25,10,901	1,24,53,931
UTTARAKHAND	5,91,272	5,41,291	5,23,181	4,92,605
WEST BENGAL	0	0	0	0
Total:	4,74,41,257	4,22,11,832	4,02,84,971	3,85,63,930

State-wise, installment-wise and period-wise details of beneficiaries registered during 1.4.2019 to 31.7.2019 under PM-KISAN (As on 30-11-2019)

State Name	Number of beneficiaries	Payment Status for Beneficiaries Registered between 1st April 2019 to 31st July 2019			
	registered	No. of beneficiaries paid			
	during 1-04-19 to 31-07-19	1st Installment	2nd installment	3rd installment	
ANDAMAN AND NICOBAR ISLANDS	4,202	4,010	3,941	Not Applicable	
ANDHRA PRADESH	8,40,501	7,68,806	7,50,592	Not Applicable	
ARUNACHAL PRADESH	9,391	8,622	6,497	Not Applicable	
ASSAM	15,61,112	12,29,210	9,60,375	Not Applicable	
BIHAR	26,54,787	24,27,322	24,24,091	Not Applicable	
CHANDIGARH	0	0	0	Not Applicable	
CHHATTISGARH	13,79,162	11,86,377	11,70,609	Not Applicable	
DADRA AND NAGAR HAVELI	2,781	2,746	2,744	Not Applicable	
DAMAN AND DIU	677	649	573	Not Applicable	
DELHI	8,787	7,806	7,750	Not Applicable	
GOA	2,665	2,246	2,013	Not Applicable	
GUJARAT	15,75,826	15,00,484	14,35,586	Not Applicable	
HARYANA	2,10,675	1,92,063	1,91,040	Not Applicable	
HIMACHAL PRADESH	2,21,295	2,14,014	2,12,387	Not Applicable	
JAMMU AND KASHMIR	2,35,114	2,09,528	2,03,536	Not Applicable	
JHARKHAND	3,68,999	3,16,223	3,04,876	Not Applicable	
KARNATAKA	34,25,437	33,38,868	30,51,686	Not Applicable	
KERALA	2,81,979	2,62,961	2,39,547	Not Applicable	
LAKSHADWEEP	33	0	0	Not Applicable	
MADHYA PRADESH	42,65,282	35,98,761	34,76,827	Not Applicable	
MAHARASHTRA	33,70,219	29,66,941	27,87,410	Not Applicable	
MANIPUR	17,515	16,031	15,974	Not Applicable	
MEGHALAYA	12,744	12,201	12,172	Not Applicable	
MIZORAM	31,304	25,376	25,359	Not Applicable	
NAGALAND	67,278	60,828	60,791	Not Applicable	
ODISHA	22,47,860	20,96,038	15,92,907	Not Applicable	
PUDUCHERRY	2,726	2,669	2,640	Not Applicable	
PUNJAB	0	0	0	Not Applicable	
RAJASTHAN	18,39,310	14,86,290	14,71,407	Not Applicable	
SIKKIM	3,722	0	0	Not Applicable	
TAMIL NADU	6,30,847	5,99,408	5,81,222	Not Applicable	
TELANGANA	8,05,839	7,57,166	7,45,997	Not Applicable	
TRIPURA	25,950	25,239	25,210	Not Applicable	
UTTAR PRADESH	46,45,013	32,52,296	28,74,352	Not Applicable	
UTTARAKHAND	75,079	70,945	68,966	Not Applicable	
WEST BENGAL	0	0	0	0	
Total:	3,08,24,111	2,66,42,124	2,47,09,077	0	

Note:- The beneficiaries are eligible for the installment for the period in which he/ she gets registered and subsequent periods, thereafter. Therefore, 3rd installment is not due for the beneficiaries registered in the period April'19-July'19

State-wise, installment-wise and period-wise details of beneficiaries registered during 1.8.2019 to 30.11.2019 under PM-KISAN (As on 30-11-2019)

State Name	Number of beneficiaries	Payment Status for Beneficiaries Registered between 1st August 2019 to 30th November 2019			
	registered	No. of beneficiaries paid			
	during 01-08-19 till 30-11-2019	1st Installment	2nd installment	3rd installment	
ANDAMAN AND NICOBAR ISLANDS	614	567	Not Applicable	Not Applicable	
ANDHRA PRADESH	1	1	Not Applicable	Not Applicable	
ARUNACHAL PRADESH	23,132	17,788	Not Applicable	Not Applicable	
ASSAM	3,82,072	62,081	Not Applicable	Not Applicable	
BIHAR	16,22,595	13,49,152	Not Applicable	Not Applicable	
CHANDIGARH	191	185	Not Applicable	Not Applicable	
CHHATTISGARH	3,10,905	2,00,276	Not Applicable	Not Applicable	
DADRA AND NAGAR HAVELI	1,523	1,396	Not Applicable	Not Applicable	
DAMAN AND DIU	189	102	Not Applicable	Not Applicable	
DELHI	1,734	1,447	Not Applicable	Not Applicable	
GOA	511	358	Not Applicable	Not Applicable	
GUJARAT	1,98,571	1,22,108	Not Applicable	Not Applicable	
HARYANA	91,561	60,396	Not Applicable	Not Applicable	
HIMACHAL PRADESH	60,807	55,474	Not Applicable	Not Applicable	
JAMMU AND KASHMIR	88,378	59,531	Not Applicable	Not Applicable	
JHARKHAND	7,74,983	5,99,109	Not Applicable	Not Applicable	
KARNATAKA	10,96,580	9,49,666	Not Applicable	Not Applicable	
KERALA	58,050	42,878	Not Applicable	Not Applicable	
LAKSHADWEEP	38	0	Not Applicable	Not Applicable	
MADHYA PRADESH	17,18,659	9,78,500	Not Applicable	Not Applicable	
MAHARASHTRA	6,81,493	3,90,201	Not Applicable	Not Applicable	
MANIPUR	45,840	24,532	Not Applicable	Not Applicable	
MEGHALAYA	30,954	26,844	Not Applicable	Not Applicable	
MIZORAM	10,439	7,518	Not Applicable	Not Applicable	
NAGALAND	69,011	54,109	Not Applicable	Not Applicable	
ODISHA	5,60,337	5,507	Not Applicable	Not Applicable	
PUDUCHERRY	297	214	Not Applicable	Not Applicable	
PUNJAB	8,11,435	7,39,437	Not Applicable	Not Applicable	
RAJASTHAN	9,63,035	3,97,258	Not Applicable	Not Applicable	
SIKKIM	7,326	0	Not Applicable	Not Applicable	
TAMIL NADU	1,30,728	97,125	Not Applicable	Not Applicable	
TELANGANA	1,38,039	1,18,665	Not Applicable	Not Applicable	
TRIPURA	5,182	4,690	Not Applicable	Not Applicable	
UTTAR PRADESH	19,64,739	9,57,992	Not Applicable	Not Applicable	
UTTARAKHAND	50,535	41,288	Not Applicable	Not Applicable	
WEST BENGAL	0	0	0	0	
Total:	1,19,00,484	73,66,395	0	0	

Note:- The beneficiaries are eligible for the installment for the period in which he/ she gets registered and subsequent periods, thereafter. Therefore, 2nd and 3rd installments are not due for the beneficiaries registered in the period August'19-November'19.
